

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.28200/2019

(Arising out of impugned final judgment and order dated 11-01-2019 in OA No. 20/588/2017 passed by the Central Administrative Tribunal At Hyderabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SATYENDRA BHARTI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.122863/2019-CONDONATION OF DELAY IN FILING)

Date : 23-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Ms. Madhvi Divan, ASG
Mr. R. Balasubramanian, Sr. Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Sunil Kumar Verma, Adv.
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Special Leave Petition (C) No.30621 of 2011.

(POOJA ARORA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER